

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27045-27046/2014

(Arising out of impugned final judgment and order dated 07-08-2013 in SB No. 2558/1991 16-07-2014 in CN No. 1367/2014 passed by the High Court Of Judicature At Allahabad)

U.P. POWER CORP. LTD ETC

Petitioner(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

IA No. 1/2016 - deletion the name of Respondent No. 5
IA No. 2/2016 - EXEMPTION FROM FILING O.T.)

Date : 04-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kr. Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

For Respondent(s) Mr. Pradeep Kant, Sr. Adv.
Mr. E. C. Agrawala, AOR
Mr. Divyanshu Sahay, Adv.
Ms. Madhavi Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 26.08.2021 to enable the petitioner to comply with the order dated 07.12.2015.

(ARJUN BISHT)
(COURT MASTER (SH)

(ASHWANI THAKUR)
AR-CUM-PS

(RAJ RANI NEGI)
DY. REGISTRAR